



IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 212
(IB)-2581(ND)2019
IA-1816/2023

IN THE MATTER OF:

M/s. Jakson Engineers Limited

...

Applicant/Petitioner

Versus

M/s. UM Green Lighting Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.06.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Chirag Basu, Adv. Mansij Arya

For the Respondent : Adv. Rahul Tyagi for Suspended Board of Director

For the RP : Mr. Rajiv Bhatnagar in IA. No. 1816/2023

ORDER

IA-1816/2023: There is no appearance on behalf of the IBBI nor there is any report filed on its behalf.

In the wake, issue a fresh notice to IBBI for compliance with the order dated 04.5.2023. The RP is directed to make a copy of this order available to IBBI.

List on 05.07.2023.

-Sd-

(L. N. GUPTA)
MEMBER (T)

-Sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)